

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 242 of 2020**

**In the matter of:**

**LC Core Opportunities Fund**

**...Appellant**

**Vs.**

**Cerestra Advisors Pvt. Ltd. & Anr.**

**....Respondents**

**Present:**

**Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Rishab Kapoor, Mr. Shikhar Singh, Mr. Vaibhav Mishra and Mr. Vikram Chandra, Advocates.**

**Respondents: Mr. Arun Kathpalia, Sr. Advocate, Mr. Anirudh Wadhwa and Mr. Kartikeya Asthana, Advocates for R-1.**

**With**

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**In the matter of:**

**LC Core Opportunities Fund**

**...Appellant**

**Vs.**

**Cerestra Advisors Pvt. Ltd. & Anr.**

**....Respondents**

**Present:**

**Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Rishab Kapoor, Mr. Shikhar Singh, Mr. Vaibhav Mishra and Mr. Vikram Chandra, Advocates.**

**Respondents: Mr. Arun Kathpalia, Sr. Advocate, Mr. Anirudh Wadhwa and Mr. Kartikeya Asthana, Advocates for R-1.**

**ORDER**

**26.02.2020:** Due to paucity of time these appeals could not be taken up.

Post these appeals 'for orders' on **28<sup>th</sup> February, 2020**.

Interim order to be continued till next date.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

*am/nn*